

1	2	3
3.	Leaf Rot	(i) To improve general conditions of coconut palms, proper manuring and management. (ii) Spraying the crown with Bordeaux mixture or Mancozeb at recommended doses.
4.	Stem Bleeding	(i) Removal of affected tissues and dressing with hot-coaltar or Bordeaux paste. (ii) Avoiding any mechanical injury to the stem. (iii) To fill the holes with cement or mud.
5.	Anaberoga (Root-rot)	(i) Preventing the spread of disease through isolation trenches at recommended distances. (ii) Removal and burning of diseased trees.

(d) Yes, Sir.

(e) and (f) The Government has established a full fledged Central Plantation Crops Research Institute at Kasargod in Kerala under Indian Council of Agricultural Research (ICAR) for Continuous input from the experts on the disease management of coconut. Besides, Coconut Development Board under the Ministry of Agriculture extended financial assistance to Kerala State for conducting a survey through experts during 1996-97. Findings of the survey revealed that 160.50 lakh coconut palms are affected by Root Wilt disease in Kerala, out of which in about 80.00 lakh coconut trees disease was in an advanced stage.

#### **Upliftment of Fishermen**

\*252. SHRI RANJIB BISWAL :  
DR. RAMKRISHNA KUSMARIA :

Will the PRIME MINISTER be pleased to state:

(a) whether the Government and the National Cooperative Development Corporation (NCDC) have sponsored some schemes for the economic upliftment of poor fishermen and small fish farmers;

(b) if so, the details thereof and the funds spent thereon during each of the last three years;

(c) the names of the States where these schemes have been introduced and the progress made in regard thereto in each State;

(d) whether any such scheme has been introduced in Orissa;

(e) if so, the details thereof alongwith the benefits obtained by the fish farms/fishermen in that State during each year of the Eighth Plan;

(f) whether the State/U.T. Government needs clearance of Ministry of Environment and Forests for such cases wherein small houses for fishermen have to be constructed under the said scheme on the coast; and

(g) if so, whether the Union Government have any plans to provide time-bound clearance to such cases?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE : (SHRI SOMPAL) : (a) Yes Sir.

(b) The following six schemes are sponsored by the Government of India for Development of Fisheries *inter alia* resulting in economic upliftment of poor fishermen and small fish farmers.

1. Integrated Coastal Aquaculture
2. Development of Coastal Marine Fisheries through Motorization of Traditional Crafts
3. Providing Minor Fishing Harbour Facilities and Fish Landing Centres

4. Development of Freshwater Aquaculture
5. Strengthening of Infrastructure of Inland Fish Marketing
6. Natinal Welfare of Fishermen

In addition to these, the National Cooperative Development Corporation is providing assistance to Fisheries Cooperatives for activities relating to production, processing, storage, marketing, etc. The details of funds released under the above schemes during the last three years are given in statement-I enclosed.

(c) The names of the States where these schemes have been introduced and the progress made during the Eighth Plan are given in statement-II enclosed.

(d) All the above schemes are being implemented in the State of Orissa also.

(e) The details of the schemes and ther benefits obtained by the fishermen and fish farmers in Orissa are given in statement-III enclosed.

(f) and (g) Clearance from the ministry of Environment and Forests is required under the Environment Protection Act of 1996 only in certain cases. Construction of dwelling units within 200-500 meters of the High Tide Line is permitted under certain conditions. If the investment exceeds Rs. 5 crores then clearance from Ministry of Environment and Forests is required. Otherwise, it can be cleared at State/UT level. For proposals submitted to the Ministry of Environment and Forests with complete details the Ministry is able to take a decision within 90 days.

#### **Statement-I**

*Funds Released during the last three years under Various Schemes for Development of Fisheries*

Scheme	Funds released (Rs. in lakhs) during		
	1995-96	1996-97	1997-98
1	2	3	4
1. Integrated Coastal Aquaculture	292.86	222.69	74.07
2. Development of Coastal Marine Fisheries through Motorization of Traditional Craft	488.74	101.24	77.65
3. Providing Minor Fishing Harbour Facilities and Fish Landing Centres	1,167.02	1,350.07	1,698.00
4. Development of Freshwater Aquaculture	1,020.00	1,095.00	1,494.25
5. Strengthening of Infrastructure for Inland Fish Marketing	329.00	531.25	208.32
6. National Welfare of Fishermen	1,241.83	1,589.84	1,454.68
7. Schemes sponsored by National Cooperative Development Corporation	2,687.27	3,181.90	3,861.17

**Statement-II***State-wise Details of the Progress made under Various Schemes during the Eighth Five year Plan**Centrally Sponsored Schemes on Integrated Coastal Aquaculture, Motorisation of Traditional Crafts and Providing Minor Fishing Harbours and Fish Landing Centres*

State/Union Territory	Integrated Coastal Aquaculture			Motorisation of traditional crafts (nos)	Fishing Harbours and Fish Landing Centres(FLC)	
	Water area covered (ha)	Beneficiaries (nos)	Farmers trained (nos)		Fishing Harbours(nos)	FLC (nos)
1. Andhra Pradesh	622	676	1,656	1,600	3	1
2. Gujarat	674	394	197	120	3	20
3. Goa	116	32	32	460	—	1
4. Karnataka	203	370	1,576	377	5	9
5. Kerala	814	819	1,717	2,700	5	20
6. Maharashtra	481	117	1,326	204	1	29
7. Orissa	3,963	2,788	1,176	2,300	3	15
8. Tamil Nadu	1,619	548	90	8,500	6	11
9. West Bengal	1,505	1,575	3,482	140	2	10
10. Pondicherry	—	—	—	75	—	1
11. Lakshadweep	—	—	—	—	—	3
12. A&N Islands	—	—	—	—	1	—
<b>Total</b>	<b>9,997</b>	<b>7,319</b>	<b>11,252</b>	<b>16,476</b>	<b>29</b>	<b>120</b>

*Centrally Sponsored Schemes on Development of Freshwater Aquaculture, National Welfare of Fishermen and Strengthening of Infrastructure for Inland Fish Marketing*

State/Union Territory	Development of Freshwater Aquaculture		National Welfare of Fishermen		Infrastructure for Inland Fish Marketing—marketing units sanctioned (nos)
	Water area covered (ha.)	Fish farmers trained (nos)	Houses sanctioned (nos)	Fishermen insured (nos)	
1	2	3	4	5	6
1. Andhra Pradesh	6,035	5,126	9340	130,000	1
2. Arunachal Pradesh	278	1,145	—	—	—
3. Assam	2,263	8,246	171	—	—
4. Bihar	2,953	2,701	198	33,333	1
5. Goa	—	—	—	489	—
6. Gujarat	22,100	7,648	408	39,710	3
7. Haryana	9,314	4,666	—	—	2
8. Himachal Pradesh	100	1,011	—	4,647	1
9. Jammu & Kashmir	2,185	1,125	200	6,000	3
10. Karnataka	15,004	4,361	2,199	60,000	3
11. Kerala	2,217	4,488	820	200,000	4
12. Madhya Pradesh	25,779	9,583	100	57,212	3
13. Maharashtra	10,582	5,843	271	—	2

	1	2	3	4	5	6
14. Manipur		688	1,467	155	2,329	1
15. Meghalaya		275	560	—	—	—
16. Mizoram		219	535	—	—	1
17. Nagaland		571	1,752	—	—	1
18. Orissa		9,977	11,884	564	83,333	2
19. Punjab		3,915	6,376	—	—	2
20. Rajasthan		1,872	4,000	20	954	2
21. Sikkim		51	579	—	—	—
22. Tamil Nadu		7,983	1,531	2,050	291,697	1
23. Tripura		785	25,433	360	5,000	—
24. Uttar Pradesh		28,586	32,429	1,233	34,000	6
25. West Bengal		19,580	22,359	300	152,380	2
26. A&N Islands		—	—	—	3,228	—
27. Daman & Diu		—	—	150	14,500	—
28. Lakshadweep		—	—	—	854	—
29. Pondicherry		63	351	270	18,000	—
<b>Total</b>		<b>173,475</b>	<b>165,199</b>	<b>18,809</b>	<b>1,137,666</b>	<b>41</b>

**Schemes Sponsored by National  
Cooperative Development Corporation**

Cumulative Assistance Provided up to March 31, 1998

State/Union Territory	Assistance (Rs. In lakhs)	
	Sanctioned	Released
1	2	3
1. Andhra Pradesh	2,549.66	1,787.66
2. Gujarat	3,362.79	2,374.55
3. Haryana	0.80	0.80
4. Karnataka	2,543.00	538.24
5. Kerala	7,907.78	5,507.25
6. Madhya Pradesh	7.96	1.26
7. Maharashtra	9,096.02	5,727.95
8. Tamil Nadu	6,044.65	1,380.07
9. Uttar Pradesh	4.03	—
10. Assam	34.79	17.46
11. Bihar	2.30	1.95
12. Himachal Pradesh	28.29	21.04
13. Manipur	386.90	154.70
14. Mizoram	9.82	9.82

1	2	3
15. Nagaland	285.18	175.05
16. Orissa	561.52	159.52
17. Rajasthan	21.07	14.89
18. Tripura	114.84	19.24
19. West Bengal	7,103.04	4,203.88
20. Daman & Diu	10.34	10.34
21. Pondicherry	3.27	3.27
Total	40,078.05	22,108.94

**Statement-III**

*Benefits Obtained by Fishermen and Fish Farmers in Orissa during the Eighth Plan*

*Integrated Coastal Aquaculture and Development of Coastal Marine Fisheries through Motorization of Traditional Crafts*

Year	Integrated Coastal Aquaculture			Motorisation of Traditional Crafts Crafts sanctioned for motorisation (nos)
	Water area covered (ha)	Beneficiaries (nos)	Fish farmers trained (nos)	
1992-93	1,140	4,72	202	600
1993-94	760	664	307	800
1994-95	1,121	1,094	264	400
1995-96	737	521	251	20
1996-97	205	37	152	80
Total during Eighth Plan	3,963	2,788	1,176	1900

*Providing Minor Fishing Harbour Facilities Fish Landing Centres*

Year	Minor Fishing Harbours constructed	Fish Landing Centres constructed
1992-93		—
1993-94	Gopalpur	Panchubisa Nairi Stage II
1994-95	—	—
1995-96	—	Palaur Khamasi Jamboo
1996-97	—	Chandrabhaga Soran Rushikulya Kansabansa

*Development of Freshwater Aquaculture*

Year	Water area covered (ha)	Fish Farmers Trained (nos)
1992-93	1866	2830
1993-94	1751	2102
1994-95	2174	2291
1995-96	1699	2657
1996-97	2487	2004
<b>Total during Eighth Plan</b>	<b>9977</b>	<b>11884</b>



*National Welfare of Fishermen*

Year	Fishermen insured under "Group Accident Insurance" component (nos)	Houses and tubewells sanctioned under "Development of Model Fishermen Village" component (nos)	Fishermen covered under the "Saving-cum-Relief" component (nos)
1992-93	66,400	214 houses and 10 tubewells	1,000
1993-94	80,000	—	2,000
1994-95	86,755	350 houses and 18 tubewells	4,500
1995-96	100,100	—	4,785
1996-97	100,000	—	—
<b>Total during Eighth Plan</b>	<b>433,255</b>	<b>564 houses and 28 tubewells</b>	<b>12,285</b>

*Strengthening of Infrastructure for Inland Fish Marketing*

Year	Amount released by Government of India to the State Government (Rs. in Lakhs)
1992-93	44.50
1993-94	55.00
1994-95	19.50
1995-96	40.00
1996-97	16.25
<b>Total during Eighth Plan</b>	<b>175.25</b>

**Providing assistance through National Cooperative Development Corporation**

Assistance has been provided to Fishermen Cooperatives of the State of Orissa for fishing boats and nets and integrated fisheries development in Chilka Lake. The amounts sanctioned and released during the Eighth Plan are as below.

(Rs. In lakhs)

Year	Sanction	Release*
1992-93	Nil	8.622
1993-94	Nil	33.410
1994-95	Nil	19.102
1995-96	119.83	4.725
1996-97	Nil	2.059
<b>Total during Eighth Plan</b>	<b>119.83</b>	<b>67.918</b>

\*Includes releases pertaining to sanctions of earlier years

**Smuggling of Crops**

\*253. SHRI ANANT KUMAR HEGDE : Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that Indian breeds of different crops are being smuggled out of the country;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government to stop such activities and also preserve the Indigenous varieties of different crops?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) No report about Indian breeds of different crops being smuggled out of the country has been received.

(c) Under the existing Export-Import Policy (1997-2002) certain categories of seeds and planting materials are placed under restricted item for export. The export of these seeds is allowed on the basis of the

recommendations of the Exim Committee of Department of Agriculture & Cooperation on case to case Basis. Export licence is issued by the concerned authorities based on these recommendations. These steps help in preserving the indigenous varieties of different crops.

**Time and Cost Overrun of Projects**

254. DR. BIZAY SONKAR SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government propose to set up special committees under the aegis of the Planning Commission to fix responsibilities for the time and cost overruns in all major public sector projects under execution;

(b) if so, the details thereof;

(c) the time by which these committees are likely to submit their report; and

(d) the number of times this drill has been undertaken in the past and the outcome thereof?